

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 3rd June, 2022.

No. LJ (B) 48/2020/37—In the interest of public service and in exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure 1973, the Governor of Meghalaya is pleased to appoint Shri. Glistering Dhar, Extra Assistant Commissioner, as the Executive Magistrate within East Khasi Hills District, Shillong with immediate effect until further orders.



(Cyril V.D. Diengdoh),
Secretary to the Govt. of Meghalaya,
Law (B) Department

Memo No. LJ (B) 48/2020/37-A
Copy forwarded to:-

Dated Shillong, the 3rd June, 2022.

1. The District Magistrate, East Khasi Hills District with reference to your letter No. KCR.20/1/90/169, dated 11.05.2022.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. The Personnel & A.R. (A) Department for information.
4. Shri Glistering Dhar, Extra Assistant Commissioner, East Khasi Hills District, Shillong.
5. The Data Entry Operator, Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,



Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.
